

(v) Use of jelly filled cables in distribution network.

(vi) Replacement of life expired cables.

Collection of Entertainment Tax on T.V. by Maharashtra Government

4058. DR. SUBRAMANIAM SWAMY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Government of Maharashtra is collecting additional taxes from T.V. set owners besides the Central Government licence fees; which is known as Entertainment Tax; and

(b) if so, whether Central Government have raised any objection to this tax ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT) : (a) Yes, Sir. The tax is levied by the Government of Maharashtra under the State Act titled The Maharashtra Luxury-Cum-Entertainment and Amusement Tax on Holders of Television Sets Act, 1982.

(b) and (c) Item 62 under List II of the Schedule VIII annexed to the Constitution of India stipulates that taxes on luxuries including tax on entertainment, amusement, betting and gambling are subject matters to be dealt with by the State Governments. The subject of levying the aforesaid luxury cum-entertainment tax on TV sets falls within the jurisdiction of the State Government of Maharashtra.

Revised Leader Prices for Manufacturers of Doxycycline Formulations

4059. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the names of the manufacturers of Doxycycline formulations for which revised leader prices have been announced recently;

(b) whether the concerned manufacturers have made available the details regarding purchases of Doxycycline;

(c) if not, how the prices were revised without going into this issue; and

(d) the progress made towards collecting unintended profits; and

(e) whether any notices have been issued in this regard; if so, names of the parties along with details of amount involved ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (c) Leader price of 4's pack of Doxycycline Capsules were revised due to the increase in price of Doxycycline from Rs. 4000/- per kg to Rs. 5900/- per kg and based on the application from the leaders. The revision was allowed only after obtaining the stocks with the leader.

(d) and (e) The process of recovery is on in accordance with the due process of law. The names of the parties who have been issued notices for recovery are given in the attached Statement.

Statement

1. M/s. Aristo Pharmaceuticals
2. M/s. Dolphin Labs.
3. M/s. U. S. Vitamins
4. M/s. Indian Drugs & Pharmaceuticals Ltd.
5. M/s. Bengal Chemicals & Pharmaceuticals Ltd.
6. M/s. Biochem Pharmaceuticals Industries.
7. M/s. Pharmaceuticals Company of India.
8. Unique Pharmaceuticals.